

F.No. 609/23/2018-DBK
Government of India
Ministry of Finance, Department of Revenue
Central Board of Indirect Taxes & Customs
Drawback Division

New Delhi, the 24th December, 2018

ORDER

Subject: Extension of the tenure of Drawback Committee

In continuation of Ministry's Order of even no. dated 11.04.2018, the Central Government further extends the tenure of the Drawback Committee till 31.01.2019 to enable the Committee to give supplementary report/recommendations on issues or representations, if any, arising from the revised rates notified w.e.f. 19.12.2018. All other terms and conditions of the Committee remain unchanged.



(Dinesh Kumar Gupta)
Director (Drawback)
Tel: 23360581

- To,
1. Shri G. K. Pillai, Chairman, Drawback Committee.
 2. Shri Y. G. Parande, Member, Drawback Committee.
 3. Shri Gautam Ray, Member, Drawback Committee.
 4. Joint Secretary (Drawback), Department of Revenue, Ministry of Finance.

Copy to:-

1. PS/OSD to Finance Minister.
2. PS/OSD to Minister of State (Finance).
3. PPS to Secretary (Revenue).
4. Chairperson, CBIC.
5. Member (Cus.)/Member (Admn.), CBIC.
6. JS&FA, Department of Revenue, Ministry of Finance.
7. CCA, CBIC, Department of Revenue, Ministry of Finance.
8. JS (Revenue), Department of Revenue, Ministry of Finance.
9. DDO/PAO, Department of Revenue, Ministry of Finance.
10. Guard File.